

F.No. 01(05)/Circular/CESTAT/2026
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

CIRCULAR

21.08.2026

Sub : Listing of Unlisted Matter and Preponement of Date of Hearing .

It has been decided that, henceforth, for any unlisted matter and/or preponement of date of hearing, request may only be made before the Bench of Hon'ble Officiating President/Senior Member of the Regional Bench. In this regard, no such request shall be entertained by any other Bench, Registry or Court Master.

2. All Members of the Tribunal, Bar Members, Litigants, Registry Officials and concerned are requested to kindly take note of the above for compliance.

3. This issues with the approval of Hon'ble Officiating President.


(Mukesh Gupta)
Deputy Registrar

To,

1. SPS to Hon'ble Officiating President
2. All Members of CESTAT
3. All Bar Associations of CESAT
4. Notice Board/Website
5. Office Copy